

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-536
IB-3258/ND/2019
IA-1765 C-V/ND/2020

IN THE MATTER OF:

Topnotch Trading Coporation Pvt Ltd
Vs.
M/s Lotus Woodtech Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Pranab Prakash, Adv

For the Respondent

: Vaibhav Kulkarni Adv. & Shwetha Prabhakar, Adv

ORDER

IA/1765/2020:-

By filing this application, the applicant prayed for consolidate the hearing of other two matter, which is listed before another bench, since, this power is not vested with this Bench, so, the petitioner is well advised to take appropriate steps within two weeks' from today failing which order shall be passed in accordance with the provisions of law. List on **04.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)